GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA UNSTARRED QUESTION NO. 1375 ANSWERED ON 9TH FEBRUARY, 2017

ROAD ACCIDENTS DUE TO SPEED BREAKERS

1375. SHRIMATI RAKSHATAI KHADSE:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS सडक परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Government has taken note of the fact that the number of road accidents is increasing across the country due to alleged faulty and non-standardized speed breakers;
- (b) if so, the details thereof including the number of such accidents reported during each of last three years and the current year, State/UT-wise and National Highway-wise;
- (c) the remedial measures taken/being taken by the Government in this regard;
- (d) whether the Central Road Research Institute (CRRI) has proposed any code for standard design for the category of roads, relative speeds and their clear indicative boards for the easy see through for the drivers well in advance of the speed breakers, and
- (e) if so, the details thereof?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

(SHRI PON. RADHAKRISHNAN)

(a) and (b) Details of accidents caused due to several reasons, obtained from Police authorities are compiled by Transport Research Wing of Ministry of Road Transport & Highways for reference and use by different stakeholders in the area of Road Safety. Road accidents due to speed breakers have been separately indicated in the 'Road Accidents in India-2014' report for the first time. State/UT- wise details of accidents due to speed breakers during 2014 & 2015 are at Annex-I. National Highway-wise details of accidents due to speed breakers are not compiled/ published. The details of accidents of 2016 are yet to be compiled.

(c) Ministry is discouraging construction of speed breakers on National Highways. Several circulars are issued in this regard from time to time the latest being No. RW/NH-33037/01/2016/S&R (R) dated 29.08.2016. However, unauthorized speed breakers are sometimes constructed by local people. They are removed as and when they are brought to the notice of road authorities.

(d) and (e) Central Road Research Institute (Council of Scientific and Industrial Research) has not proposed any codes/ standards for the design of speed breakers or associated warning boards.

ANNEXURE REFERRED TO IN REPLY TO PART (a) AND (b) OF LOK SABHA UNSTARRED QUESTION NO. 1375 ANSWERED ON 09.02.2017 ASKED BY SHRIMATI RAKSHATAI KHADSE REGARDING ROAD ACCIDENTS DUE TO SPEED BREAKERS.

S. No.	States/UTs	Number of fatalities due to speed breakers during 2014	Number of fatalities due to speed breakers during 2015
1	2	3	4
1	Andhra Pradesh	293	389
2	Arunachal Pradesh	8	16
3	Assam	56	32
4	Bihar	729	348
5	Chhattisgarh	317	458
6	Goa	28	51
7	Gujarat	205	368
8	Haryana	80	61
9	Himachal Pradesh	0	0
10	Jammu & Kashmir	43	45
11	Jharkhand	275	99
12	Karnataka	1114	2310
13	Kerala	110	116
14	Madhya Pradesh	1895	2109
15	Maharashtra	380	576
16	Manipur	24	24
17	Meghalaya	0	0
18	Mizoram	0	0
19	Nagaland	0	0
20	Orissa	292	377
21	Punjab	140	112
22	Rajasthan	131	201
23	Sikkim	0	0
24	Tamil Nadu	1119	982
25	Telangana	293	145
26	Tripura	1	0
27	Uttarakhand	27	32
28	Uttar Pradesh	3192	1654
29	West Bengal	225	483
30	A & N Islands	0	0
31	Chandigarh	0	NR
32	D & N Haveli	0	0
33	Daman & Diu	0	0
34	Delhi	NR	41
35	Lakshadweep	0	0
36	Puducherry	31	55
Total		11008	11084